

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:534

ANSWERED ON:26.02.2015

AWARD UNDER MGNREGS

Jayadevan Shri C. N.;Owaisi Shri Asaduddin;Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne;Yadav Shri Dharmendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government has awarded some States for excellent performance under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) if so, the details thereof;

(c) whether certain States have complained about delayed release of funds under MGNREGS; and

(d) if so, the details thereof including the steps taken by the Union Government to address the issue?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b): Yes, Madam. The Ministry has awarded following three States for effective implementation of activities under Mahatma Gandhi National Rural Employment Act during the financial year 2013-14:-

(i) Andaman & Nicobar Islands – Social inclusion.

(ii) Madhya Pradesh – Sustainable Livelihood through Convergence

(iii) Sikkim – Transparency and Accountability.

(c) & (d): Due to the delayed passing of full Budget in 2014-15, there have been complaints by States about the delayed release of funds during the 1st Quarter of the year. However this was not a normal occurrence and it is not expected to repeat. Steps have also been taken to implement the electronic Fund Management System that would smoothen the fund flow for implementation.